

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,

JABALPUR

Original Application No. 363 of 2003
Jabalpur, this the 26th day of June 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

Smt. Asha Jalla
W/o Shri Ashok Kumar Jalla,
aged about 47 years,
Primary Teacher,
Kendriya Vidyalaya (CMM),
Jabalpur (M.P.)
R/o Flat No. 202, Ideal Enclave,
Hathital, Jablapur (M.P.)
(U/O of transfer to K.V. Diu)

APPLICANT

(By Advocate - Shri M. Sharma)

VERSUS

1. Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi - 16
Through It's Commissioner.
2. The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Jabalpur Region, K.V. No. I,
G.C.F. Jabalpur (M.P.)
3. Shri Sarvesh Kumar
Primary Teacher,
Kendriya Vidyalaya,
Along (11 Assam Rifles)
Assam.
(U/o of transfer to K.V.,
(CMM), Jabalpur

RESPONDENTS

(By Advocate - Shri M.K. Verma)

O R D E R (ORAL)

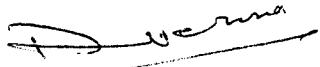
By Anand Kumar Bhatt, Administrative Member -

The applicant was transferred to Diu and she came to the Tribunal earlier, where by order dated 28/04/2003, it was directed by the Tribunal that the applicant may send a copy of the order of the Tribunal alongwith the Original Application to the competent authority in the Kendriya Vidyalaya Sangathan (KVS) and they were to take a decision

on the representation by a speaking order. Accordingly KVS considered the representation and passed an order dated 26/05/2003 rejecting the said representation. The said order of KVS is a detailed order and we do not find any legal fault with it. However, we find that in the said order the places which have been mentioned by the applicant in her representation dated 08/04/2003 (Annexure A/8) have not been considered and have not been specifically mentioned.

2. We are of the opinion that it would be in the fitness of the things for the Kendriya Vidyalaya Sangathan to consider whether there are vacancies at the places which have been mentioned by the applicant in her representation dated 08/04/2003 viz Mandla, Gwalior, Bhopal, Indore, Ujjain, Narsinghpur, Katni etc. or any other places in Jabalpur and Bhopal region. It would be open for the respondents to modify the transfer order impugned in the present Original Application and to pass an appropriate order in case the applicant is adjusted to any other places mentioned in the representation. The respondents should take the decision as per above within a period of one month from the date of receipt of copy of this order. Meanwhile the respondents shall not compel the applicant to join the new place of posting. Accordingly so ordered. The OA stands disposed of.


(Anand Kumar Bhatt)
Administrative Member


(D.C. Verma)
Vice Chairman (J)

पृष्ठांकन सं औ/व्या.....जखलपुर, दि.....

प्रतिलिपि द्वारा दिया गया

(1) समिति, जखलपुर, दिल्ली काउंसल जखलपुर

(2) लोकार्थ श्री/महाराजा दिल्ली काउंसल

(3) द्वारा दिल्ली काउंसल द्वारा दिल्ली काउंसल

(4) द्वारा दिल्ली काउंसल द्वारा दिल्ली काउंसल

सूचना एवं आवश्यक जानकारी

M. Sharma
M. K. Verma

Rajendra
विष्णु राजेन्द्र

1866
on 3rd May